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Title: Announcement regarding Communication from Hon. Minister of Finance relating to amendments to Finance Bill, 2015.

HON. SPEAKER: Hon. Members, before we take up discussion on the Finance Bill, 2015, I have to inform the House that I have received a communication from the hon. Minister of Finance that the Government propose to get Clauses 118 to 142 relating to Public Debt Management Agency, Clauses 154 to 157 relating to amendments to the Reserve Bank of India Act, 1934 and Clauses 184, 185 and 186 relating to amendments to the Finance Act, 2005 and Government Securities Act, 2006 negatived at the time of clause-by-clause consideration of the Bill.

...(*Interruptions*)

SHRI K.C. VENUGOPAL (ALAPPUZHA): That is what I raised day before yesterday ...(*Interruptions*)

12.46 hrs